

interests of both shipyards and the shiping companies. Government also propose to restructure the capital base of Cochin Shipyard and Hindustan Shipyard to reduce the incidence of interest burden on Government loans etc.

#### **Import of Cephalaxin**

205. SHRI MAND KISHORE BHATT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) x in imported in the country during the last 3 years;
- (b) what was the average CIF thereof;
- (c) the names of the source, from where this drug v
- (d) the names of the drug companies alongwith the quantity, source 0 and CH imported the drug during the period?

THE DEPUTY MTNISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR); (a) to (d) The information is being collected il be laid on the Table of the Sabha.

#### **Import of Ranitidine**

206. SHRI NAND KISHORE BHATT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the names of the drug companies which imported Ranitidine during 1985-86;
- (b) what was the quantity imported by each company alongwith CIF price and source of import;
- (c) whether it is a fact that the material imported in the country Is not of standard quality; and
- (d) if o how many samples of this drug were drawn for test and what is ihe test report: h alongwith the name of

laboratory where the samples of the drug were tested?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR); (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

#### **Sale of Sub-standard Ranitidine Tablets**

207. SHRI MAND KISHORE BHATT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that substandard quality of Ranitidine tablets are being sold in the country;
- (b) the names of the drug companies which are marketing Ranitidine tablets in the country;
- (c) whether samples of these tablets were sent for testing; and
- (d) if so, the name of the laboratory which tested the tablets and what was the report of the same?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR); (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

#### **Licence of Biotech for Import and Marketing of Ranitidine**

208. SHRI NAND KISHORE BHATT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that Ranitidine has been cleared for marketing in the country;
- (b) the names of the companies to which marketing and import permission under Rule 30A and 69B of the Drugs and